

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 73 of 2014 in DFR No. 2291 of 2013**

**Dated : 6<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Aditya Industries ... Appellant(s)  
Versus  
Himachal Pradesh Electricity Regulatory  
Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Antaryami Upadhyay**

**Counsel for the Respondent(s):**

**ORDER**

At the request of the Learned Counsel for the Applicant/Appellant,  
post the matter for hearing the Application to condone the delay on

**27.2.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

mk/ak